

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:920

ANSWERED ON:01.03.2000

CBI CASES

SUBODH MOHITE;SUKDEO PASWAN;SUSHIL KUMAR INDORA

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether cases of corruption have been registered against various public servants by the Central Bureau of Investigation during 1997, 1998 and 1999.

(b) if so, the details thereof;

(c) whether the culprits have been punished on the basis of the judgements given by the courts in these cases; and

(d) if so, the number of cases disposed of, persons acquitted and found guilty, the number of cases lying pending alongwith their duration?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. VASUNDHARA RAJE)

(a), (b), (c) & (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO.920 TO BE ANSWERED ON 1ST MARCH, 2000.

(a), (b), (c) & (d) : During the last three years i.e. 1997, 1998 & 1999, the CBI registered 2565 cases of corruption against various public servants. Out of these, charge sheets have been filed in 668 cases and the remaining 1897 cases are still under investigation. The various details of the cases in which charge sheets have been filed are as under:-

	1997	1998	1999
No. of cases in which charge-sheet filed.	327	239	102
No. of cases disposed of from trial	17	13	-
No. of cases ended in conviction	10	12	-
No. of cases ended in acquittal		7	1
No. of cases pending trial	310	226	102

2. In all the cases pending investigation from the date of their respective registration, the law will take its course.